


Central Administrative Tribunal, Principal Bench

Original Application No.1472 of 2002

New Delhi, this the 29th day of November, 2002

Hon'ble Mr. Justice V.S. Aggarwal, Chairman

Hon'ble Mr. V.K. Majotra, Member (A)

1. Amit Kumar Roll No.275390
S/o late Shri Ranbir Singh
R/o H.No.107, Police Colony Hauz Khas
New Delhi

2. Vikas Rana Roll No.275392
S/o Shri Shiv Kumar Rana
R/o 109, Police Colony Hauz Khas
New Delhi

.....Applicants

(By Advocate: Shri Sachin Chauhan)

Versus

1. Union of India through
its Secretary
Ministry of Home Affairs,
North Block, New Delhi

2. Dy. Commissioner of Police,
2nd Bn., D.A.P., Kingsway Camp
New Police Lines,
Delhi

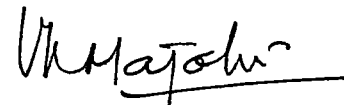
.....Respondents


(By Advocate: Shri George Paracken)

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicants states that in view of paragraph 4.5 of the counter, he does not press the present application. Accordingly the same is dismissed as withdrawn.


(V.K. Majotra)
Member (A)


(V.S. Aggarwal)
Chairman

/dkm/